

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Kuntal Sharma Pathak
Registrar-cum-Principal Secretary
to Hon'ble the Chief Justice

Dated Guwahati, the September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 06.09.2021

Sir,

With reference to the above, I am directed to inform you that you are accorded permission to avail LTC for the current block period of 2018-2021, for your journey to Jaipur and Agra by availing LTC along with your wife Smti Manisha Sarma Pathak and two minor daughters Miss Jayatri Sharma Pathak and Miss Maitrayee Sharma Pathak during Puja vacation of 2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

scl/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-130/2015/4181 - 4183 /A, dated- 13/9/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

13/9/21

REGISTRAR (VIGILANCE)

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